

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 164 OF 2018 &
IA NO. 788 OF 2018**

Dated: 23rd September, 2019

In the matter of:

M/s. Century Rayon (A division of Century Textile and Industries Ltd.) Appellant(s)

Versus

Maharashtra State Electricity Distribution Company Ltd. &Anr. Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **18.10.2019.**

Court Master/PS

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